

**Government of Rajasthan  
Justice Department**

No:-F.1 (10)/Meeting/Justice/2013-Part/ 434

Date 20.10.15


Circular

Various departments of the Government of Rajasthan feed validate & update the data of the court-cases on the site of the Justice Department: LITES (Litigation Information Tracking & Evaluation System.)

Regular reviews of the Progress of department on the LITES reveal that the pace of feeding the data is quite slow despite many meetings having been held at various levels and circulars & reminders being issued.

Therefore, it has been decided by the Hon' ble Minister (Justice) in the monthly review meeting of the Department held on 6.10.2015 that the dead-line for feeding of the Court-Cases, filed till 30<sup>th</sup> Sept, 2015, shall be 30<sup>th</sup> Nov, 2015. There after there shall be no extension of this dead-line in any circumstances.

Failure to comply with this direction shall result in disciplinary action against the OICs by the Nodal officers of the Districts (District Magistrate concerned).

  
20.10.15

(Deepak Maheshwari)  
Principal Secretary  
Law, Legal Affairs & Justice

ACS/ Pr.Secretary/Secretary

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State Level Nodal Officer